## FORM NO. 4



## CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH, CALCUTTA **CIRCUIT AT PORT BLAIR**

## **ORDER SHEET**

M.A.351/121/2014 (OA.351/114/2013)

Applicant(s): ANIL KR MRIDHA

Respondents: EDUCATION

Advocate for the Respondent(s):

Advocate for the Applicant(s): MR. R GEORGE

Notes of Registry	Orders of the Tribunal
	18.12.2018 (DB) (Circuit at Port Blair)  Ld. Counsel for the applicant submits that he does not want to press the M.A bearing No. 351/121/2014.
	2. Accordingly, the M.A is disposed of as 'not pressed'.
	(Nandita Chatterjee) (Bidisha Banerjee)  Member(A) Member(J)
	SS